

Seeds Corporation, State Farm Corporation of India and Tarai Development Corporation Limited distribute certified seeds and truthfully labelled seeds through their marketing outlets established for the purpose. These outlets do not include Panchayats at the village level.

(b) Some difficulties have been reported in the procurement of seeds by the agriculturists. In order to make available to the farmers, certified seeds at bullock-cart distance, a National Seeds Programme has been drawn up under which N. S. C. is to establish 20,000 seed outlets in the country which would be selling seeds to the farmers. Under this programme, the State Governments are to establish their State Seeds Corporations who would be engaged in the production of certified seeds and its distribution within the State through its own sale outlets.

(c) and (d): In view of what has been stated in parts (a) and (b), it is for the State Government to involve local Panchayats in the distribution of seeds produced by the State Seeds Corporations, if they so desire.

Accommodation to the Accredited Correspondents

1910. DR. BAPU KALDATE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have decided not to provide accommodation to the Accredited Correspondents at the Head Quarters of Central Government;

(b) if so, whether the accommodation already allotted to some selected correspondents is being withdrawn; and

(c) if not, what steps are being taken to end this discrimination?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-

HABILITATION (SHRI SIKANDAR BAKHT): (a) No Sir, Government has decided to allot a limited number of residential units to accredited Press representatives who fulfil certain conditions.

(b) and (c). Do not arise.

Bangladesh Refugees settled in India

1911. DR. BAPU KALDATE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether a number of Bangladesh refugees have not been rehabilitated;

(b) the total number that has settled in India after the repatriation to Bangladesh of those refugees who had migrated during the Indo-Pakistan War; and

(c) the total burden on the Indian Exchequer in maintaining these refugees?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) All the refugees who came from Bangladesh since the declaration of Independence on 25-3-71, returned to that country when it was liberated. None of them has been rehabilitated in India.

(b) Does not arise.

(c) As per audited accounts for the the years 1971-72 and 1972-73, total expenditure of Rs. 2,89,49,44,937 was incurred by the Government of India in connection with the relief of Bangladesh evacuees.

Performance of State-owned Agricultural Farm

1912. SHRI S. R. DAMANI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the performance and working results of the State-owned agricultural farms during the last three years;